

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi – 110001

Appeal No. 23(77)/2012 – IC

IN THE MATTER OF:

Shri Gulam Sabir, Advocate
DSE 962 SRY
Sitapur Road Yojana
Sector-C, Jankipuram
Lucknow

Appellant

Versus

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan, New Delhi-110001

Respondent

Date of Hearing : 31.7.2012

Present :

1. None present for the Appellant.
2. Shri Nirmal Singh, Director/CPIO, Ms. Asha Sota, CPIO, Shri Kishore Kumar, SO (Judicial) and Shri Jagdish Kumar, SO (Imp. Cell), D/o Legal Affairs, for and on behalf of D/o Legal Affairs, Ministry of Law & Justice, the Respondents.

ORDER

1. The Appellant in his appeal has alleged that the complete information has not been provided to him as requested by him in his application, dated 12.5.2012.
2. During the course of hearing the Department has submitted that the reply to his application was sent to him on 8.6.2012 vide letter No. 21(727)/2012-IC. The Department has also agreed that the information relating to para- 6, 7 & 8 of his application will be provided to him.
3. The Section Officer (Judicial Section) has promised to send the complete information relating to para- 6, 7 & 8 of his application as mentioned above.

6/8/12
R.T. (for Compliance)

2.

4. The Section Officer (Judicial Section) is hereby directed to furnish the information to the Appellant within 15 days of issue of the Order.
5. Copy of this Order ~~also~~ ^{also} may be placed before JS&LA (Judicial) for early compliance.
6. The appeal is disposed off.
7. File is consigned to records.


(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

To

1. Shri Gulam Sabir, Advocate, DSE 962 SRY, Sitapur Road Yojana, Sector- C, Jankipuram Lucknow (by Speed Post).
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi- 110001
3. Shri Kishore Kumar, SO D/o Legal Affairs, Shastri Bhawan, New Delhi- 110001
4. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi- 110001
5. PPS to Law Secretary for information.